

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 2

ITEM No.206
CP(IB)/120(AHM)2023

Proceedings under Section 10

IN THE MATTER OF:

Vasudevbbhai Chaturbbhai Patel
(Shree Gopinath Paper Mills Private Limited)

.....**Applicant**

.....**Respondent**

Order delivered on 15/04/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)
Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Mohit Gupta, Adv.
For the Respondent : Mr. Mansavi Thapr, Adv. for FC

ORDER

Learned Counsel for the applicant is directed to file proof of service of notice upon respondents. Learned Counsel for the Financial Creditor appeared and seeks time to file reply. Respondents, those who are served, are directed to file reply within two-weeks.

List for further consideration on 04.06.2024.

-Sd-

-Sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

CHITRA HANKARE
MEMBER (JUDICIAL)